

WRITTEN ANSWERS TO QUESTIONS

[English]

Maharashtra-Karnataka Border Dispute

*147. SHRI JOSS FERNANDEZ:
SHRI SHANTARAM
POTDUKHE:

Will the PRIME MINISTER be pleased to state:

(a) whether the implementation of Mahajan Commission Award on Karnataka-Maharashtra border dispute is pending with the Union Government;

(b) if so, when the report was presented;

(c) whether the Union Government had convened any meetings of the Chief Ministers of both the States to solve the above border dispute;

(d) if so, the number of meetings held during the last three years;

(e) the time by which a final decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRISUBODH KANT SAHAY): (a) and (b). The Mahajan Commission submitted its report on the 25th August, 1967. The implementation of the Commission's recommendations can be done only after the concerned State Governments of Maharashtra and Karnataka accept them.

(c) and (d). A statement is given below.

(e) It does not seem possible to set any time frame till both the State Governments come to some understanding.

STATEMENT

An effort was made to have a meeting of the Home Minister with both the Chief Ministers on 9th May, 1988, but this date did not suit the Chief Minister of Karnataka. Thereafter, the Chief Minister, Karnataka was invited for a discussion with the then Home Minister on 17.4.89. He however, requested for an alternative date and accordingly 3.5.89 was fixed for the meeting. However, this did not materialise in view of imposition of President's rule in the State w.e. f. 21.4.89. Subsequently, the former H.M. invited both the Chief ministers for a joint meeting on 1.8.90. This also did not materialise in view of the inability of the Chief Minister of Karnataka to attend on account of his official preoccupations at Bangalore.

Functioning of Out-door Broadcast vans in Karnataka

*148. SHRI H.C. SRI KANTAIHAH: Will the PRIME MINISTER be pleased to state:

(a) the number of Out-door Broadcast vans functioning in Karnataka at various T.V. relay stations and the number thereof in Bangalore city;

(b) the number of new Out-door Broadcast vans to be provided in Karnataka during 1990;

(c) whether any guidelines have been framed for using these Out-door Broadcast vans; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRISUBODH KANT SAHAY): (a) and (d). Whereas one outside Broadcast (OB) Van is already available in Karnataka at